## ATTENDANCE-CUM-ORDER SHEET OF HEARING

## NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

## TP No.21/397/398/GB/2016 (CP No.188/2015)

Rupak Mahanta

... Petitioner

-Versus-

Vivik Cylinder Pvt. Ltd. & Ors. ... Respondents

**Present :** Mr Justice P K Saikia, Member(J)

Date of hearing: 9th March 2017.

Name of the			Vivik Cylinder Pvt. Ltd. & Ors.		
Company					
Under Section			397/398		
	8		Appearing on behalf of	Signature with date	

## ORDER

Mr P.K. Rai Choudhury, learned counsel for the petitioner is present. He prays for some time to advance arguments on law points.

- 2. In view of the above, list this matter on 21.03.2017 for further hearing on law points.
- 3. This order be communicated to the parties through their respective counsel.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

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